

to state the steps being taken by Government to provide employment to the students coming out of schools and colleges, so as to remove unemployment which is becoming acute day-by-day ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : The Approach Paper to the Seventh Five Year Plan (1985-90) states that the generation of gainful employment through integration of the sectoral production plans with employment plans and enlargement of on-going employment programmes under a National Employment Programme to cover specific target groups will be emphasized in the Seventh Plan. Employment schemes will aim at the creation of durable assets, skill formation and generation of permanent and continuing employment with progressively increasing incomes levels. In addition, the schemes will continue to promote self-employment in economically viable activities backed up by the requisite training, credit, marketing and organisational linkages.

Regularisation of Colonies in Delhi

968. **SHRI BHARAT SINGH :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government recently gave an assurance to regularise 612 unauthorised colonies but no concrete steps have been taken in the matter so far; and

(b) the time by which these colonies would be regularised ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b). No assurance of the kind has recently been given by the Government. However, it had been decided by Government on 16.2.1977 to regularise unauthorised colonies in Delhi covering residential and commercial structures constructed therein after fitting them into a layout plan, keeping clear space for roads and other community facilities. The date for regularisation of the residential structures was subsequently extended to 30.6.1977,

Initially a list of 612 unauthorised colonies was drawn up by the DDA and MCD for consideration for regularisation but this was subsequently revised to 607 colonies excluding certain unauthorised colonies in notified slum areas and unauthorised extensions of villages.

The latest position about regularising these 607 unauthorised colonies is as under :—

Authority	Colonies regularised	Colonies not regularised/rejected	Cases under process
D.D.A.	138	7	10
M.C.D.	400	49	3
Total :	538	56	13=637

It is not feasible to lay down any time limit for this purpose.

[English]

Increase in Production of Oil Seeds to Curtail Import

969. **SHRI MOHAMMAD MAHFOOZ ALI KHAN :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the Central Organisation of Oil Industry and Trade, Bombay has made certain suggestions to Government to increase the domestic production of oilseeds to minimise imports and to eliminate it ultimately; and

(b) if so, the details thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) to (c). Yes, Sir. The Central Organisation for Oil Industry and Trade has suggested that a production target of 75-80 lakh tonnes of vegetable oils might be achieved by the end of Seventh Plan. The measures

suggested for achieving this include corporate/joint sector farming for the iproduction of good variety seed, encouraging plantation of oilseed bearing trees, use of fallow and desert areas for oilseed cultivation, increasing irrigated area under oilseeds at last by one per cent, exemption of land under oilseed specially marginal and marshy lands from land revenue, putting into practices technological advances at farms' level and increasing the production of rice bran oil. Such measures, among others, are taken into consideration by the Government while formulating the programmes for oilseeds development in the country.

Hike in Price of Mother Dairy Milk in Delhi

970. DR. KRUPASINDHU BHOI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Mother Dairy has increased the price of its milk for consumers in the capital;

(b) the reasons for this price rise; and

(c) whether any analysis of production and procurement prices has been made before increasing the price of milk; if so, the details thereof ?

THE MINISTER FOR AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). Due to increase in the procurement price of milk supplied by various State Co-operative Federations, the Mother Dairy, Delhi, has increased the sale price of full-cream milk in polypacks from Rs. 4.50 to 5.10 per litre with effect from the 21st February, 1985.

(c) Yes, Sir. The cost break-up is given below :—

	Rupees per litre
Cost of milk	Rs. 4.42
Overheads including cost of packaging	Rs. 0.65
Total cost	Rs. 5.07

Policy for Appointment of Casual Labour

971. SHRI THAMPAN THOMAS : Will the Minister of LABOUR be pleased to state :

(a) whether there is any policy with regard to appointment of casual labour in the public sector enterprises;

(b) whether Government have given and directive to the Government departments such as Railways, Post and Telegraphs and Telephones and Central Public Works in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c). The Ministry of Labuor had circulated In November, 1971 a set of Model Standing Orders for Casual Labour for adoption and implementation by the Central Government departmental undertakings. These are only advisory in nature. These Order seek to regulate the conditions of employment including regularisation of casual labour subject to certain conditions. All the employing Ministries (including those of Railways, Communicatio and Works and Housing) were requested that these standing orders may be treated as Model and adopted for various departmental undertakings under their administrative control.

Allotment of Land to Cooperative House Building Societies by DDA

972. SHRI MOHAMMAD MAHFOOZ ALI KHAN : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to the calling attention notice on April 2, 1984 regarding allotment of land to Co-operative House Building Societies by DDA and state :

(a) the number of Cooperative House Building Societies in Delhi which have been allotted land and how many of them have been actually given possession of land by DDA by the end of December, 1984;